<sup>†</sup>[THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): (a) 'The Jammu and Kashmir Government expects the reserves of this seam to be of the order of 100 million tons. The coal is of good quality approximating to selected grade 'B'.

(b) The Jammu and Kashmir Government have set up a Corporation called the Jammu and Kashmir Mining and Minerals Corporation, who are exploiting these reserves of coal. One mine at Bergoa with a yearly production of 1 lac tons has already been started this year. Project report for another mine at Sair has been completed envisaging yearly output of 1:5 lac tons.]

SHRI DAHYABHAI V. PATEL: Would the ordinary rules applicable to such corporations and enterprises in India in the matter of the companies law, in the matter of labour and in the matter of their administration also apply to the mining operations in Kashmir or do they have a different set of rules?

SHRI R. M. HAJARNAVIS: That hardly arises out of this question. In any case the matter lies entirely within the authority of the Jammu and Kashmir Government and their lawmaking authority.

SHRI DAHYABHAI V. PATEL: May I submit that it certainly arises because they have different laws ...

SHRI R. M. HAJARNAVIS: I have answered the question. It is entirely in the hands of the Jammu and Kashmir Government.

SHRI SITARAM JAIPURIA: Is railway siding available at the pithead and, if not, what would be the cost of transportation from the pithead to the railway siding?

SHRI R. M. HAJARNAVIS: I want notice.

MR. CHAIRMAN: The Minister wants notice.

†[] English translation.

SHRI R. M. HAJARNAVIS: That particular area is not connected by railway if my impression is correct.

श्री नवाबसिंह चौहान : जम्मू झौर काश्मीर में कितना कोयला मिलने की झाशा की जा रही है ? वहां की स्रावश्यकता की देखते हुए क्या उस में से कुछ वच सकता है जो इधर नीचे भेजा जा सके ?

श्री ग्रार० एम० हजरनवीस : मेरे खयाल से वहां का क.यले पंजाब ग्रौर कुछ दूसरी जगह ग्रा रहा है।

MR. CHAIRMAN: The Question hour is over.

## WRITTEN ANSWERS TO QUES-TIONS

OIL REFINERY IN COCHIN

\*438 SHRIMATI DEVAKI (GOFI-DAS): Will the Minister of MINES AND FUEL be pleased to state:

(a) whether Government have received any representation  $t_0$  locate the fourth public sector oil refinery in Cochin; and

(b) whether it is a fact that a team of experts deputed for recommending the site in this respect had recommended Cochin as an ideal place for locating the refinery?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) Yes, Sir.

(b) No, Sir.

MACHINE TOOL FACTORY IN KERALA

\*439. SHRIMATI DEVAKI (GOPI-DAS): Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether there is any proposal under Government's consideration to

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start a machine tool factory under the public sector in Kerala;

(b) if so, what steps are being taken for the same; and

(c) whether any place in Kerala has been selected for the purpose; if so, what is its name?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) to (c). Government have under consideration a proposal to establish another machine tool factory in the public sector. The feasibility of locating the factory in Kerala is under examination.

## PURCHASE OF SUPER CONSTELLATION AIRCRAFT BY DEFENCE MINISTRY

\*446. SHRI NIRANJAN SINGH: Will the Minister of DEFENCE be pleased to refer to page 11 of the Report of the Ministry of Transport and Communications (Department of Communications and Civil Aviation) for 1961-62 and state the reasons for the agreement with the Air India Corporation for the purchase of the entire fleet of Super Constellation 1049 aircraft, together with its ancillary spares and equipment by Defence Ministry?

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): The I.A.F. have requirement for these aircraft.

## SUBSIDY PAID TO M/S. BENGAL COAL COMPANY LTD.

\*447. SHRI SURJIT SINGH ATWAL: Will the Minister of MINES AND FUEL be pleased to state whether it is a fact that a sum of Rs. 64 lakhs was paid to M/s. Bengal Coal Company Limited as subsidy for undertaking stowing operations out of the total amount of Rs. 81 lakhs sanctioned for subsidising the entire coal-field area?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): Information is being collected and will be laid on the Table of the Rajya Sabha in due course.

to Questions

COAL SEAMS IN SINGRAULI (M. P.)

\*451. SHRI NIRANJAN SINGH: Will the Minister of MINES AND FUEL be pleased to refer to the answer given to Starred Question No. 281 in the Rajya Sabha on the 25th June, 1962, and state the height, length and width of the two seams found in Singrauli area and the depth on which they are to be worked out?

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): The following dimensions of the two seams, Purewa and Turra, have been proved:--

- (a) Strike-wise continuity (length)-10 kilometres.
- (b) Dip-wise continuity (width)— 4.8 kilometres.
- (c) Thickness (Height) -
  - (i) Purewa seam varies normally between 14 and 23 metres.
  - (ii) Turra seam usually ranges between 12 and 22 metres.

2. The National Coal Development Corporation Ltd. proposes to work the coal seams at Singrauli as detailed below during the Third Plan period:—

- (i) Purewa Top.—Thickness ranging from 4.2 to 10.8 metres at an average depth of about 39 metres.
- Purewa Bottom.—Thickness rangfrom 2.7 to 14.6 metres at an average depth of about 67 metres.
- (ii) Turra.—Thickness ranging from 16.5 to 26.7 metres at an average depth of about 130 metres.